

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.10446 of 2018

(OIA-AHM-EXCUS-002-APP-99-100-17-18 Passed Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD)

Kaushal M Patel

.....Appellant

C/O. M/S. Patco Plast Pvt Ltd
43-A,Block No.431, Ashwamegh Industrial Estate Changodar,
Sarkhej-Bavla Highway,
AHMEDABAD,GUJARAT

VERSUS

C.C.E.-Ahmedabad-ii

.....Respondent

Custom House... First Floor,
Old High Court Road, Navrangpura,
Ahmedabad,Gujarat
380009

APPEARANCE:

None appeared for the Appellant

Shri R Bhashkar, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

Final Order No. A/ 10843 /2020

DATE OF HEARING: 13.03.2020

DATE OF DECISION: 13.03.2020

RAMESH NAIR

The appellant filed a request letter to withdraw this appeal as they opted to avail the SABKA VISHWAS SCHEME, 2019.

2. Accordingly, the appeal is dismissed as withdrawn with a liberty to approach this Tribunal, in case the application under said Scheme, 2019 is not accepted.

(Dictated & Pronounced in the open court)

**(RAMESH NAIR)
MEMBER (JUDICIAL)**